

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01093/2018

Jabalpur, this Friday, the 04th day of October, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Bhupendra Singh Raghuvanshi,
S/o Shri Sitaram Raghuvanshi,
aged about 26 years, Old Add:EWS-686,
Saraswati Nagar, Jawahar Chouk
Bhopal (MP), Pin 462003,
Current Address: Trade Colony,
Behind new exchange, Ramdayala Tailor ke pass,
Ashok Nagar, Distt: Ashok Nagar (MP) **-Applicant**

**(By Advocate –Shri H.C. Singh proxy counsel for
Shri K.C.Ghildiyal)**

V e r s u s

1. Union of India, Through the Secretary,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhawan, Sansad Marg,
New Delhi 110001
2. The Additional Director General (DE)
Department of Posts (DE Section), Dak Bhawan,
Sansad Marg, New Delhi 110001
3. The Chief Post Master General, M.P.Circle,
Bhopal (M.P.), Pin code: 462012

- Respondents

(By Advocate –**Shri D.S.Baghel**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the respondents submits that the relief prayed for by the applicant in this Original Application has already been granted to the applicant and therefore the Original Application has become infructuous.

2. Learned counsel for the applicant agrees to it.
3. Accordingly, the Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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